

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1461/(MAH)/2017

CORAM:

Present:

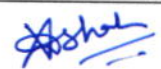

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE PARTIES: DDB Mudra Pvt. Ltd.
V/s.
Viking Beverages Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
12	Vicky Shah Corporate Debtor.	Advocate.	
	Adv. Hasmutk Ravanna if b Jums Link for Operational Creditor		

ORDER

CP No. 1461/ I&BP/NCLT/MB/MAH/2017

CP No. 1447/I&BC/NCLT/MB/MAH/2017

For the parties have reported that Settlement has already been taken place,
at their request for reporting Settlement, list this matter on 22.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)